



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

11/01/2019

O.A./260/323/2018

B PRADHAN
-V/S-
M/O RAILWAYS

ITEM NO: 4

FOR APPLICANTS(S) Adv. : Mr.N.R.Routroy

FOR RESPONDENTS(S) Adv.: Mr.T.Rath

Notes of The Registry	Order of The Tribunal
	Heard both the learned counsels.
	Learned counsel for the applicant submitted that in the meantime the applicant has got the relief and he does not want to press the OA.
	Accordingly the OA is disposed of as not pressed. No order as to costs.

(GOKUL CHANDRA PATI)
MEMBER (A)

I.Nath

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